

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.220 OF 2018

Dated : 29th August, 2019

Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr.Ravindra Kumar Verma, Technical Member

In the matter of:

Jhajjar KT Transco Private Limited	...Appellant(s)
Vs.	
Haryana Electricity Regulatory Commission &Anr.	...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan
Ms.PoonamVerma
Ms.AbihaZaidi
Ms.SakshiKapoor

Counsel for the Respondent(s) : Mr. Samir Malik
Ms. Nikita Choksue for R-2

ORDER

Heard Mr. Buddy Ranganadhan, learned counsel for the Appellant for sometime.

As agreed by the learned counsel for both the parties, list the matter for further hearing on **05.09.2019**.

(Ravindra Kumar Verma)
Technical Member

js/mjk

(Justice ManjulaChellur)
Chairperson